NATIONAL COMPANY LAW TRIBUNAL **CHENNAI BENCH**

CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/11/2016 AT 10.30 AM

> PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/226/2016

NAME OF THE PETITIONER(S)

: Mohan Paul

NAME OF THE RESPONDENT(S)

: M/s City Hospital Private Limited & 5 others

UNDER SECTION

: 111

Sl.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

Advocate for Petitioner

K. MANOJ MENON P. NEELAKANTAN ADVOCATES FOR RESPONDENTS

Leelaggutay)

ORDER

Shri T K Shajahan, counsel for petitioner present. The Tribunal has directed the CBI office to furnish the latest status in relation to the CC-6/2002. Shri Manoj Menon, counsel for respondents present and submitted that the petitioner may be directed to furnish latest power of attorney alongwith original share certificates with the latest report of the CBI to their office for further necessary action. Put up on **03.01.2017** at **10.30** A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)